## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/11/2016

NAME OF THE PETITIONER(S)

: Dr. P. Rajagopalan

NAME OF THE RESPONDENT(S)

: Aidees Electronics Pvt Ltd + 3 Ors

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

AIDEES ELECTRONICS

RESPONDENT-1)
to
(Rospondent - 3)

P. NEELAKANTAN

COUNSEL FOR

(KATHIRAVAN, N)

2. P. RAJAGODA LAN.

( PRETITIO WEA)

R. SIDHARTH

Council for petrioner

## **ORDER**

Shri R Siddharth, counsel for petitioner present. Shri P Neelakantan, counsel for R1 to R3 present. Counsel for petitioner filed an affidavit showing proof of notice effected on R4 alongwith acknowledgement. R4 called absent. No representation. The services effected on R4 is held sufficient. In the circumstances, R4 is set exparte. Counsel for R1 to R3 filed vakalat and prayed time for filing counter. Put up on 01.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)